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1259. SHRI V. GOPALSAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of vacancies in Central schools throughout the country as on date;
- (b) whether steps are being taken to fill up the existing vacancies in these schools;
- (c) whether it is a fact that in many central schools Part time teachers are working on a consolidated salary for many years;
- (d) if so, whether Government propose to regularise all such teachers who have worked for more than two academic years; and
- (e) if not, What other steps are being taken to regularise the services of these employees?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. EDUCATION & DEPTT. OF CULTURE) (KUMARI SELIA): (a) and (b) As on 1.4.95 out of sanctioned 35,465 teacher's posts the following vacancies existed in different categories of posts in various Kendriya Vidyalayas:-

138 Principal Vice-Principal 120 Head Master 99 **PGTs** 1045 TGTs/PRTs and others 3629

Kendriya Vidyalaya Sangathan, by direct recruitment and departmental promotion had recently filled-up large number of vacancies in all the above categories.

However, 19 vacancies belonging to SC & ST in the Grade of Principal and about 1200 vacancies of teachers could not be filled due to the refusal of offers by direct recruit candidates/departmental

promotees and non-availability of SC/ST candidates for certain categories.

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(c) to (c) Employment of part-time teachers has been discontinued in Kendriya Vidyalaya Sangathan from the academic year 1994-95 and no part-time teachers arc appointed now in Kendriya Vidyalaya Sangathan.

For the smooth conduct of teaching/ learning process wherever regular teachers arc not available and against short tcrm/lcavc vacancies the Principal arc authorised to appoint teachers on contractual basis. The contractual teachers are paid full wages. The employment is governed by the terms of the contract and there is no provision for considering regularisation of services of such teachers.

Report on Rehabilitation of Manual **Scavengers**

1260. SHRI RAJUBHAI A. PARMAR: SHRI SUSHIL **KUMAR** SAMBHAJIRAO SH1NDE: SHRIMATI VEENA VERMA:

Will the Minister of WELFARE be pleased to state:

- (a) whether the National Commission for Rehabilitation of Safai Karamcharis has submitted any report regarding rehabilitation of the manual scavangers;
- (b) if so, the details of the progress in this direction. State and Union Territory-wise; and
- (c) the main reasons for the delay and slow progress in the matter?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) Yes Sir, the Commission has submitted its first Annual Report for 1994-95 on 18.11.1995 which is being scrutinised and would be laid on the tabic of Parliament alongwith Action Taken Report.